Written Answers

114

students' hostel 10 rooms are given to students, 6 rooms to staff of N. C. E. R. T. for residence and 4 for the dispensary. The balance is used for office and P. W. D. work in view of acute shortage of accommodation and pending construction of buildings included in the master plan. All the hostel rooms will be required for the new courses to be started in 1971-72 such as Educational Television Courses.

(c) The Asian Institute of Educational Planning and Administration are constructing a hostel and administrative building in accordance with their needs and requirements on land acquired by them from the N.C.E.R.T.

Museum at Imphal

5821. SHRI N. TOMBI SINGH: Will the Minister of CULTURE be pleased to state:

(a) whether the Museum at Imphal which was inaugurated by the Prime Minister two years back is open to the public now;

(b) whether the setting of the collections at proper places has been completed and if so, when;

(c) the average daily number of visitors to the museum ; and

(d) If the reply to part (b) above be in the negative, the justification for the prolonged delay?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) to (d). The requisite information is being collected from the Government of Manipur and will be laid on the Table of the House in due course.

जोसोगिक वित्त मिगन और राज्य कित निगनों के डीच समन्यप

5822. भी गंकर बयाल सिंह : क्या विस मंत्री यह बताने की इत्या करेंगे कि विभिन्न राज्यों के विस नियमों तथा केन्द्र के औद्यौगिक विस नियम के बीच किस प्रकार का तालमेल हे ?

Service and the service of

वित मंत्री (भी यसवन्तराव बह्वाब): भारतीय औद्योगिक वित्त निगम का राज्य विलीय निगमों पर, जो संसद के अधिनियम के बन्तगंत स्थापित स्वायत्त निकाय हैं, कोई प्रत्यक्ष नियंत्रण नहीं है। राज्यीय बित्त निगम मूख्य रूप से छोटे औद्योगिक एककों को, चाहे उनका गठन कैसे भी हुआ हो. विलीय सहायता देते हैं। भारतीय औद्योगिक वित्त निगम मध्यम और बडे पैमाने के उन उद्योगों को दीर्घावधिक बित्तीय सहायता देता है जो सरकारी लिमिटेड कम्पनियों अथवा भारत में पंजीकृत सहकारी समितियों के रूप में गठित हैं। भारतीय औद्योगिक वित्त निगम राज्य वित्तीय निगमों के बोडों में. राज्य वित्तीय निगम अधिनियम के उपबन्धों के अनुसार, अपने अधिकारी नामजद करता है। भारतीय औद्योगिक वित्त निगम अपने व्यवसाय और कार्य के सम्बन्ध में राज्य विलीय निगमों को ऐसी सूचना भी उपलब्ध करता रहता है जिसकी उन्हें आवश्यकता होती 81

Taking over of Patna Museum

5823. SHRI SHANKAR DAYAL SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to take over the Patna Museum ; and

(b) whether Government are aware that the said museum is not being managed properly by the State Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) and (b). No, Sir.

मारतीय पर्यटन विकास निगम की झालायें

5824. जी जंकर बयाल सिंह : क्या पर्यटन और नावर विमानन मंत्री यह बताने की कुपा करेंगे कि :

(क) उन स्थानों के नाम क्या है जहां

the construction of the second second